

DIVISION BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/400(KB)2021  
RST.A (IBC)/4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SANJAY KUMAR SUREKA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Noelle Banerjee, Adv. ] For the PG

Mr. D. Dey, Adv.

Ms. S. Mitra, Adv.

Mr. A. Jha, Adv.

**ORDER**

1. Learned Counsel for the PG present. None for the RP.
2. List this matter **on 26.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**